

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

28.

C.P.(IB)/1117(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.04.2024**

NAME OF THE PARTIES:

State Bank of India

Vs

Nihar Parikh

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Karan Thackeray i/b M V Kini Law Firm, Ld. Counsel for the Financial Creditor present. Mr. Shyam Kapadia a/w Mr. Rohan Agarwal, Mr. Chirag Sarangi i/b Mr. Tushar Goradia, Ld. Counsel for the Personal Guarantor present.
2. At the request of the Counsel from both sides, list this matter on **04.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)